

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.212 – IA/684(AHM)2022  
ITEM No.213 – IA/688(AHM)2022  
in  
**CP(IB) 430 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Larsen & Toubro Limited

.....Applicant

V/s

Dhorajja Engineering Company Pvt Ltd

.....Respondent

**Order delivered on: 01/03/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: None

For the Respondent

: Ms. Prutha Bhavsar, Adv. for Ms. Natasha Shah. Adv.

For Liquidator

: None

**ORDER**

**IA/684(AHM)2022 & IA/688(AHM)2022**

None present for applicant and liquidator.

List for further consideration on 03.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**